NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/108/2016

NAME OF THE PETITIONER(S)

: C.J. Mathew

NAME OF THE RESPONDENT(S)

: M/s August Builders & Contracts (India) Pvt. Ltd. & 3 others

UNDER SECTION

: 397/398 & 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. MOHAN PULIUKAL Adv. for Petr.

2. Dr. K.S. Rarichardran, PCS S. Marjula Devi, Adl

ORDER

Counsel representing both the parties are present. Counsel for the petitioners prayed time for submitting final arguments. Time extended at request. Put up on 30.01.2017 at 10.30 A.M.

(Ch. Md. Sharief

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)